

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No(s).
19482/2015

(Arising out of impugned final judgment and order dated 19/05/2015
in LPA No. 745/2014 passed by the High Court of Patna)

RUPESH KUMAR AND ORS.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS.

Respondent(s)

(with appln. (s) for permission to file SLP and office report)

Date : 02/11/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. Amit Pawan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file SLP granted.

Delay condoned.

Issue notice.

Tag with SLP(C) Nos.24845-47 of 2015.

(SANJAY KUMAR-I)
AR-CUM-PS

(JASWINDER KAUR)
COURT MASTER